

7

Central Administrative Tribunal
Principal Bench: New Delhi

CP No. 304/2002 In
OA No. 908/2002

This the 20th day of August, 2002

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Shanker Raju, Member (J)

Smt. Dolly Gulati Agnihotri,
w/o Mr. M.P. Agnihotri,
r/o 1273, C-1, Vasant Kunj,
Delhi-110 070.

-Petitioner
(None Present)

Versus

Shri H.M. Caire,
Commissioner
Kendriya Vidyalaya Sangathan,
Shaheed Jeet Singh Marg,
New Delhi-110 001.

- Respondent

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Member (A)

None for the petitioner even on the second call.

None was present on his behalf even on the last date of hearing i.e. on 29.7.2002. It appears that the petitioner is not interested in pursuing this matter. The C.P. is, therefore, dismissed in default and for non-prosecution.

S. Raju
(Shanker Raju)

Member (J)

V.K. Majotra
(V.K. Majotra)
Member (A)

cc.